

OFFICE OF THE DISTRICT JUDGE, BARGARH

Order No.Nil dated 14.02.2021

On account of '**Odisha Bandh**' tomorrow i.e. on 15.02.2021 from 07.00 A.M. to 01.00 P.M. called by a political party on the ground of hike of petrol price, there is possibility of protest by the general public, restraining the officers and staffs from entering inside the Court campus at or before 10.30 A.M. In order to prevent possibility of any danger to the properties of the Courts, if any protest will be made by the general public, then officers and staffs of this Judgeship those who are not on leave are instructed to attend the Court at 01.00 P.M. positively. It is hereby informed to all the Bar members of the Judgeship that if there will be any protest on the eve of '**Odisha Bandh**', all Courts will function from 01.00 P.M. to 5.00 P.M. and in case there is no protest then as per the normal time.

Inform all concerned.

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Sd/-
District Judge, Bargarh